

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4408
ANSWERED ON:19.05.2006
PGCIL PACT WITH PROMOTERS
Acharia Shri Basudeb

Will the Minister of POWER be pleased to state:

- (a) whether the Power Grid Corporation of India Ltd. (PGCIL) has entered into a joint venture with the promoters of five power projects as reported in the Business Line dated March 24, 2006;
- (b) if so, the details in this regard; and
- (c) the benefits likely to be accrued as a result thereof?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) & (b) : Power Grid Corporation of India Ltd. (PGCIL) has informed that it has not entered into joint venture with promoters of five power projects as yet. However, Memorandums of Understanding (MOUs) have been signed by PGCIL with promoters of five power projects on 23.3.2006 reflecting its intention to finalize various project related agreements for setting up of Joint Ventures for establishing the transmission systems for evacuation of power from their respective generation projects.

(c) : The Joint Ventures, once formed, would ensure timely completion of the transmission projects and facilitate infusion of private investment in transmission.